No. A-60011/28/2010-Admin.I (LA) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the August, 2025

OFFICE ORDER NO. /2025

Consequent upon transfer/posting of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as Central Public Information Officer (CPIO): -

S. No.	Sections	CPIO (Shri/Ms.)	Link Officer of CPIO (Shri/Ms.)
1.	Admin-I(LA) Section & Vigilance Unit	Ms. Shweta Kamboj, US	Shri Jyoti Swaroop Asthana, US
2.	Admin-II (LA) & Modernization Section and Training Division	Shri Varun Singh Chauhan, US	
3.	Admn. III (LA) Section	Shri Niranjan Nayak, US	Shri Varun Singh Chauhan, US
4	Admn. IV(LA) Section and IT (LIMBS, & NIC, IEC)		Ms. Shweta Kamboj, US
5	ADR Cell, Cash (LA) Section, PG Cell and Social Media Cell		Shri Amit Kumar, US
6	Implementation Cell; Budget Section; Coordination Section & Parliament Matter (Including Coordination with Parliament questions of DoLA)	Shri Amit Kumar,	Shri Devanshu Kumar, US
7.	Notary Cell	Shri Radhe Shyam Singh, US	Shri Devanshu Kumar, US

(Shweta Kamboj)
Under Secretary to the Govt. of India

To,

- 1. The officers concerned.
- PS to Hon'ble MoS (I/C) L & J/ PSO to Law Secretary/ Sr. PPS to AS (AM)/ PSOs or Sr. PPS to JS & LAs/Sr. PPS to JS (AKA)/Sr. PPS to Sr. GA(MCP).
- 3. Incharge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).

- 4. All Sections in the Department of Legal Affairs (through email).5. NIC Cell with request to upload the above order on the website of this Department.
- 6. E-office portal and Office order folder.